

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 218
CP-23(ND)/2023

IN THE MATTER OF:

Shri Vikas Paliwal & Ors. AND Hemkunt Management Consultancy Pvt Ltd. &
Ors. **.... APPLICANT/PETITIONER**

SECTION

U/s 241,242 & 246

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Nitin Kochhar
For the Respondent : Adv. Naman Jain for the Respondents 1, 2 and 3

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)